

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated, Shillong, ____ April, 2018

No.HCM.II/283/2013-Estt/ . On the basis of the recommendation of the Departmental Promotion Committee and in exercise of the powers conferred under Article 229 of the Constitution of India read with Rule 7 of the High Court of Meghalaya (Recruitment of Service and Condition of Service of Officers and Staff) Rules, 2013, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint Shri Abhijit Sarkar, Joint Registrar-cum-Secretary to Hon'ble the Chief Justice as Registrar of the High Court of Meghalaya, Shillong, temporarily and until further orders in the scale of pay of Rs. 31,300-947-37,880-1110-46,760/- P.M. plus other allowances as admissible under the Rules with effect from the date of his taking over charge as Registrar vide Government sanctioned order No. LJ (A) 19/2005/Pt.I/227 dated 05.12.2014.

By Order,

REGISTRAR GENERAL

Memo. No. HCM.II/283/2013-Estt/ 1577A Dated, Shillong ^{12th} April, 2018.

Copy to:-

1. Shri Abhijit Sarkar, Joint Registrar-cum- Secretary to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
4. The Registrar, High Court of Meghalaya, Shillong.
5. The Secretary to the Government of Meghalaya, Law Department, Shillong.
6. The Accountant General (A&E), Meghalaya, Shillong.
7. The Publisher, Meghalaya Gazette, Shillong with requested to publish the above Notification in the next issue of the Meghalaya Gazette.
8. The Treasury Officer, Shillong South Treasury, Shillong.
9. All Deputy Registrar High Court of Meghalaya, Shillong.
10. All Assistant Registrar, High Court of Meghalaya, Shillong.
11. The Chief Librarian, High Court of Meghalaya, Shillong
12. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong.
13. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
14. The Superintendent (Judl), High Court Of Meghalaya, Shillong.
15. The Accountant – cum – Cashier, High Court of Meghalaya, Shillong for information and necessary action.
16. Office Copy.
17. Personal file


REGISTRAR GENERAL

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated, Shillong, ____ April, 2018

No.HCM.II/283/2013-Estt/ . On the basis of the recommendation of the Departmental Promotion Committee and in exercise of the powers conferred under Article 229 of the Constitution of India and Rule 7 of the High Court of Meghalaya (Recruitment of Service and Condition of Service of Officers and Staff) Rules, 2013, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint Smti. Daphira Rynjah, Deputy registrar as Joint Registrar-cum-Secretary to Hon'ble the Chief Justice of the High Court of Meghalaya, Shillong, temporarily and until further orders in the scale of pay of Rs. 28,700-860-35,580-1,050-43,980/- P.M. plus other allowances as admissible under the Rules with effect from the date of her taking over charge as Joint Registrar-cum Secretary to Hon'ble the Chief Justice vice Shri Abhijit Sarkar.

By Order,

REGISTRAR GENERAL

Memo. No. HCM.II/283/2013-Estt/ 581 A Dated, Shillong ^{12th} April, 2018.

Copy to:-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
2. The Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
4. The Secretary to the Government of Meghalaya, Law Department, Shillong.
5. The Accountant General (A&E), Meghalaya, Shillong.
6. The Publisher, Meghalaya Gazette, Shillong with requested to publish the above Notification in the next issue of the Meghalaya Gazette.
7. The Treasury Officer, Shillong South Treasury, Shillong.
8. Smti. Daphira Rynjah, Deputy Registrar (I), High Court of Meghalaya, Shillong.
9. All Deputy Registrar High Court of Meghalaya, Shillong.
10. All Assistant Registrar, High Court of Meghalaya, Shillong.
11. The Chief Librarian, High Court of Meghalaya, Shillong
12. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong.
13. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
14. The Superintendent (Judl), High Court Of Meghalaya, Shillong.
15. The Accountant – cum – Cashier, High Court of Meghalaya, Shillong for information and necessary action.
16. Office Copy.
17. Personal file


REGISTRAR GENERAL

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated, Shillong, ____ April, 2018

No.HCM.II/283/2013-Estt/ . On the basis of the recommendation of the Departmental Promotion Committee and in exercise of the powers conferred under Article 229 of the Constitution of India read with Rule 7 of the High Court of Meghalaya (Recruitment of Service and Condition of Service of Officers and Staff) Rules, 2013, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint Shri Lamphrang Kharchandy, Stenographer Grade - I as Assistant Registrar of the High Court of Meghalaya, Shillong, temporarily and until further orders in the scale of pay of Rs. 17,000-470-20,290-EB-560-25,330-760-33,690/- P.M. and other allowances as admissible under the Rules with effect from the date of her taking over charge as Assistant Registrar Vide Government sanctioned order No. LJ (A) 19/2005/Pt.I/22 dated 05.12.2014.

By Order,

REGISTRAR GENERAL

Memo. No. HCM.II/283/2013-Estt/1583# Dated, Shillong ^{12th} April, 2018.

Copy to:-

1. The Joint Registrar-cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
4. The Secretary to the Government of Meghalaya, Law Department, Shillong.
5. The Accountant General (A&E), Meghalaya, Shillong.
6. The Publisher, Meghalaya Gazette, Shillong with requested to publish the above Notification in the next issue of the Meghalaya Gazette.
7. The Treasury Officer, Shillong South Treasury, Shillong.
8. All Deputy Registrar High Court of Meghalaya, Shillong.
9. The Chief Librarian, High Court of Meghalaya, Shillong
10. All Assistant Registrar, High Court of Meghalaya, Shillong.
11. Shri Lamphrang KHarchandy, Stenographer Grade - I, High Court of Meghalaya, Shillong
12. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong.
13. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
14. The Accountant - cum - Cashier, High Court of Meghalaya, Shillong for information and necessary action.
15. Office Copy.
16. Personal file


REGISTRAR GENERAL

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated, Shillong, ____ April, 2018

No.HCM.II/283/2013-Estt/ . On the basis of the recommendation of the Departmental Promotion Committee and in exercise of the power conferred under Article 229 of the Constitution of India read with Rule 7 of the High Court of Meghalaya (Recruitment of Service and Condition of Service of Officers and Staff) Rules, 2013, Hon'ble the Chief Justice, (Acting) has been pleased to promote and appoint Shri Democratis Marbaniang, Stamp Reporter as Assistant Registrar of the High Court of Meghalaya, Shillong, temporarily and until further orders in the scale of pay of Rs. 17,000-470-20,290-EB-560-25,330-760-33,690/- P.M. and other allowances as admissible under the Rules with effect from the date of his taking over charge as Assistant Registrar vice Shri Satyajit Dev.

By Order,

REGISTRAR GENERAL

Memo. No. HCM.II/283/2013-Estt/1584A Dated, Shillong 12th April, 2018.

Copy to:-

1. The Joint Registrar-cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
4. The Secretary to the Government of Meghalaya, Law Department, Shillong.
5. The Accountant General (A&E), Meghalaya, Shillong.
6. The Publisher, Meghalaya Gazette, Shillong with requested to publish the above Notification in the next issue of the Meghalaya Gazette.
7. The Treasury Officer, Shillong South Treasury, Shillong.
8. All Deputy Registrar High Court of Meghalaya, Shillong.
9. All Assistant Registrar, High Court of Meghalaya, Shillong.
10. Shri Democratis Marbaniang, Stamp Reporter, High Court of Meghalaya, Shillong
11. The Chief Librarian, High Court of Meghalaya, Shillong
12. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong.
13. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
14. The Superintendent (Judl), High Court Of Meghalaya, Shillong.
15. The Accountant – cum – Cashier, High Court of Meghalaya, Shillong for information and necessary action.
16. Office Copy.
17. Personal file

REGISTRAR GENERAL

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated, Shillong, ____ April, 2018

No.HCM.II/283/2013-Estt/ . On the basis of the recommendation of the Departmental Promotion Committee and in exercise of the powers conferred under Article 229 of the Constitution of India read with Rule 7 of the High Court of Meghalaya (Recruitment of Service and Condition of Service of Officers and Staff) Rules, 2013, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint Smti. Wantngen M. Lyndem Senior Administrative Assistant as Court Master of the High Court of Meghalaya, Shillong, temporarily and until further orders in the Scale of pay of Rs. 16,300-410-19,170-EB-530-23,940-720-31,860/- P.M. and other allowances as admissible under the Rules with effect from the date of their taking over charge as Court Master vice Smti. Regina Lyngdoh.

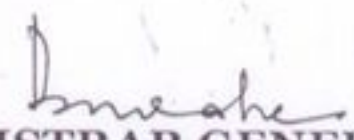
By Order,

REGISTRAR GENERAL

Memo. No. HCM.II/283/2013-Estt/1576A Dated, Shillong 12th April, 2018.

Copy to:-

1. The Joint Registrar-cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
4. The Secretary to the Government of Meghalaya, Law Department, Shillong.
5. The Accountant General (A&E), Meghalaya, Shillong.
6. The Publisher, Meghalaya Gazette, Shillong with requested to publish the above Notification in the next issue of the Meghalaya Gazette.
7. The Treasury Officer, Shillong South Treasury, Shillong.
8. All Deputy Registrar High Court of Meghalaya, Shillong.
9. The Chief Librarian, High Court of Meghalaya, Shillong
10. All Assistant Registrar, High Court of Meghalaya, Shillong.
11. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong.
12. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
13. Smti. Wantngen M. Lyndem, Senior Administrative Assistant, High Court of Meghalaya, Shillong.
14. The Accountant – cum – Cashier, High Court of Meghalaya, Shillong for information and necessary action.
15. Office Copy.
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REGISTRAR GENERAL

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated, Shillong, ____ April, 2018

No.HCM.II/283/2013-Estt/ . On the basis of the recommendation of the Departmental Promotion Committee and in exercise of the powers conferred under Article 229 of the Constitution of India read with Rule 7 of the High Court of Meghalaya (Recruitment of Service and Condition of Service of Officers and Staff) Rules, 2013, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint Shri Satyajit Dev, Assistant Registrar as Deputy Registrar of the High Court of Meghalaya, Shillong, temporarily and until further orders in the scale of pay of Rs. 23,300-700-27,500-830-32,480-970-39,270/- P.M. and other allowances as admissible under the Rules with effect from the date of his taking over charge as Deputy Registrar vice Smti. Daphira Rynjah.

By Order,

REGISTRAR GENERAL

Memo. No. HCM.II/283/2013-Estt/ 1582# Dated, Shillong 12th April, 2018.

Copy to:-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
2. The Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
4. The Secretary to the Government of Meghalaya, Law Department, Shillong.
5. The Accountant General (A&E), Meghalaya, Shillong.
6. The Publisher, Meghalaya Gazette, Shillong with requested to publish the above Notification in the next issue of the Meghalaya Gazette.
7. The Treasury Officer, Shillong South Treasury, Shillong.
8. All Deputy Registrar High Court of Meghalaya, Shillong.
9. Shri Satyajit Dev, Assistant Registrar, High Court of Meghalaya, Shillong.
10. All Assistant Registrar, High Court of Meghalaya, Shillong.
11. The Chief Librarian, High Court of Meghalaya, Shillong
12. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong.
13. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
14. The Superintendent (Judl), High Court Of Meghalaya, Shillong.
15. The Accountant – cum – Cashier, High Court of Meghalaya, Shillong for information and necessary action.
16. Office Copy.
17. Personal file


REGISTRAR GENERAL

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated, Shillong, ____ April, 2018

No.HCM.II/283/2013-Estt/ . On the basis of the recommendation of the Departmental Promotion Committee and in exercise of the powers conferred under Article 229 of the Constitution of India read with Rule 7 of the High Court of Meghalaya (Recruitment of Service and Condition of Service of Officers and Staff) Rules, 2013, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint Shri Jubor Manik Dkhar, Assistant Registrar as Deputy Registrar of the High Court of Meghalaya, Shillong, temporarily and until further orders in the scale of pay of Rs. 23,300-700-27,500-830-32,480-970-39,270/- P.M. and other allowances as admissible under the Rules with effect from the date of his taking over charge as Deputy Registrar vice Smti. Ileendamon Fancon (Retired).

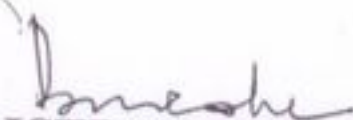
By Order,

REGISTRAR GENERAL

Memo. No. HCM.II/283/2013-Estt/1580A Dated, Shillong 12th April, 2018.

Copy to:-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
2. The Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
4. The Secretary to the Government of Meghalaya, Law Department, Shillong.
5. The Accountant General (A&E), Meghalaya, Shillong.
6. The Publisher, Meghalaya Gazette, Shillong with requested to publish the above Notification in the next issue of the Meghalaya Gazette.
7. The Treasury Officer, Shillong South Treasury, Shillong.
8. All Deputy Registrar High Court of Meghalaya, Shillong.
9. Shri Jubor Manik Dkhar, Assistant Registrar, High Court of Meghalaya, Shillong.
10. All Assistant Registrar, High Court of Meghalaya, Shillong.
11. The Chief Librarian, High Court of Meghalaya, Shillong
12. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong.
13. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
14. The Superintendent (Judl), High Court Of Meghalaya, Shillong.
15. The Accountant – cum – Cashier, High Court of Meghalaya, Shillong for information and necessary action.
16. Office Copy.
17. Personal file


REGISTRAR GENERAL

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated, Shillong, ____ April, 2018

No.HCM.II/283/2013-Estt/ . On the basis of the recommendation of the Departmental Promotion Committee and in exercise of the powers conferred under Article 229 of the Constitution of India read with Rule 7 of the High Court of Meghalaya. (Recruitment of Service and Condition of Service of Officers and Staff) Rules, 2013, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint Smti. Kerrimeka Nongpiur Accountant-cum-Cashier as Court Master of the High Court of Meghalaya, Shillong, temporarily and until further orders in the scale of pay of Rs. 16,300-410-19,170-EB-530-23,940-720-31,860/- P.M. and other allowances as admissible under the Rules with effect from the date of their taking over charge as Court Master vice Shri Sylvester Lyngdoh.

By Order,

REGISTRAR GENERAL

Memo. No. HCM.II/283/2013-Estt/1575A Dated, Shillong 12th April, 2018.

Copy to:-

1. The Joint Registrar-cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
4. The Secretary to the Government of Meghalaya, Law Department, Shillong.
5. The Accountant General (A&E), Meghalaya, Shillong.
6. The Publisher, Meghalaya Gazette, Shillong with requested to publish the above Notification in the next issue of the Meghalaya Gazette.
7. The Treasury Officer, Shillong South Treasury, Shillong.
8. All Deputy Registrar High Court of Meghalaya, Shillong.
9. The Chief Librarian, High Court of Meghalaya, Shillong
10. All Assistant Registrar, High Court of Meghalaya, Shillong.
11. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong.
12. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
13. Smti. Kerrimeka Nongpiur, Accountant-cum- Cashier, High Court of Meghalaya, Shillong.
14. The Accountant - cum - Cashier, High Court of Meghalaya, Shillong for information and necessary action.
15. Office Copy.
16. Personal file


REGISTRAR GENERAL

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated, Shillong, ____ April, 2018

No.HCM.II/283/2013-Estt/ . On the basis of the recommendation of the Departmental Promotion Committee and in exercise of the powers conferred under Article 229 of the Constitution of India read with Rule 7 of the High Court of Meghalaya (Recruitment of Service and Condition of Service of Officers and Staff) Rules, 2013, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint Smti. Sandra Lanong, Superintendent as Assistant Registrar of the High Court of Meghalaya, Shillong, temporarily and until further orders in the Scale of pay of Rs. 17,000-470-20,290-EB-560-25,330-760-33,690/- P.M. and other allowances as admissible under the Rules with effect from the date of her taking over charge as Assistant Registrar vice Shri Jubor Manik Dkhar.

By Order,

REGISTRAR GENERAL

Memo. No. HCM.II/283/2013-Estt/1585A Dated, Shillong 12th April, 2018.

Copy to:-

1. The Joint Registrar-cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
4. The Secretary to the Government of Meghalaya, Law Department, Shillong.
5. The Accountant General (A&E), Meghalaya, Shillong.
6. The Publisher, Meghalaya Gazette, Shillong with requested to publish the above Notification in the next issue of the Meghalaya Gazette.
7. The Treasury Officer, Shillong South Treasury, Shillong.
8. All Deputy Registrar High Court of Meghalaya, Shillong.
9. The Chief Librarian, High Court of Meghalaya, Shillong
10. All Assistant Registrar, High Court of Meghalaya, Shillong.
11. Smti. Sandra Lanong, Superintendent, High Court of Meghalaya, Shillong
12. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong.
13. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
14. The Accountant – cum – Cashier, High Court of Meghalaya, Shillong for information and necessary action.
15. Office Copy.
16. Personal file


REGISTRAR GENERAL

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated, Shillong, ____ April, 2018

No.HCM.II/283/2013-Estt/ . On the basis of the recommendation of the Departmental Promotion Committee and in exercise of the powers conferred under Article 229 of the Constitution of India read with Rule 7 of the High Court of Meghalaya (Recruitment of Service and Condition of Service of Officers and Staff) Rules, 2013, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint Smti. Iadabiang Khongwar, Senior Administrative Assistants as Court Master of the High Court of Meghalaya, Shillong, temporarily and until further orders in the scale of pay of Rs. 16,300-410-19,170-EB-530-23,940-720-31,860/- P.M. and other allowances as admissible under the Rules with effect from the date of their taking over charge as Court Master vice Shri Thirendra A. Sangma (Retired).

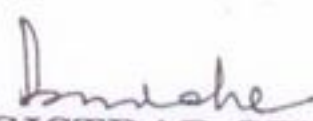
By Order,

REGISTRAR GENERAL

Memo. No. HCM.II/283/2013-Estt/1594A Dated, Shillong 11th April, 2018.

Copy to:-

1. The Joint Registrar-cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
4. The Secretary to the Government of Meghalaya, Law Department, Shillong.
5. The Accountant General (A&E), Meghalaya, Shillong.
6. The Publisher, Meghalaya Gazette, Shillong with requested to publish the above Notification in the next issue of the Meghalaya Gazette.
7. The Treasury Officer, Shillong South Treasury, Shillong.
8. All Deputy Registrar High Court of Meghalaya, Shillong.
9. The Chief Librarian, High Court of Meghalaya, Shillong
10. All Assistant Registrar, High Court of Meghalaya, Shillong.
11. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong.
12. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
13. Smti. Iadabiang Khongwar, Senior Administrative Assistant, High Court of Meghalaya, Shillong.
14. The Accountant - cum - Cashier, High Court of Meghalaya, Shillong for information and necessary action.
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16. Personal file


REGISTRAR GENERAL

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated, Shillong, ____ April, 2018

No.HCM.II/283/2013-Estt/ . On the basis of the recommendation of the Departmental Promotion Committee and in exercise of the powers conferred under Article 229 of the Constitution of India read with Rule 7 of the High Court of Meghalaya (Recruitment of Service and Condition of Service of Officers and Staff) Rules, 2013, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint Smti. Regina Lyngdoh, Court Masters as Superintendent of the High Court of Meghalaya, Shillong, temporarily and until further orders in the scale of pay of Rs. 18,300-500-21,800-EB-650-27,000-810-35,100/- P.M. and other allowances as admissible under the Rules with effect from the date of their taking over charge as Superintendent vice Smti. Sandra Lanong.

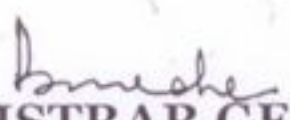
By Order,

REGISTRAR GENERAL

Memo. No. HCM.II/283/2013-Estt/1598A Dated, Shillong 12th April, 2018.

Copy to:-

1. The Joint Registrar-cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
4. The Secretary to the Government of Meghalaya, Law Department, Shillong.
5. The Accountant General (A&E), Meghalaya, Shillong.
6. The Publisher, Meghalaya Gazette, Shillong with requested to publish the above Notification in the next issue of the Meghalaya Gazette.
7. The Treasury Officer, Shillong South Treasury, Shillong.
8. All Deputy Registrar High Court of Meghalaya, Shillong.
9. The Chief Librarian, High Court of Meghalaya, Shillong
10. All Assistant Registrar, High Court of Meghalaya, Shillong.
11. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong.
12. Shri Sylvester Lyngdoh, Court Master, High Court of Meghalaya, Shillong.
13. Smti. Regina Lyngdoh, Court Master, High Court of Meghalaya, Shillong.
14. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
15. The Accountant – cum – Cashier, High Court of Meghalaya, Shillong for information and necessary action.
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REGISTRAR GENERAL

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated, Shillong, ____ April, 2018

No.HCM.II/283/2013-Estt/ . On the basis of the recommendation of the Departmental Promotion Committee and in exercise of the powers conferred under Article 229 of the Constitution of India read with Rule 7 of the High Court of Meghalaya (Recruitment of Service and Condition of Service of Officers and Staff) Rules, 2013, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint Shri Sylvester Lyngdoh, Court Masters as Superintendent of the High Court of Meghalaya, Shillong, temporarily and until further orders in the scale of pay of Rs. 18,300-500-21,800-EB-650-27,000-810-35,100/- P.M. and other allowances as admissible under the Rules with effect from the date of their taking over charge as Superintendent vice Shri Kermess Nongkhlaw (Retired).

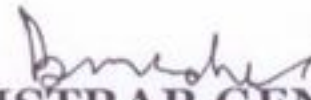
By Order,

REGISTRAR GENERAL

Memo. No. HCM.II/283/2013-Estt/ 1597A Dated, Shillong 12th April, 2018.

Copy to:-

1. The Joint Registrar-cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
4. The Secretary to the Government of Meghalaya, Law Department, Shillong.
5. The Accountant General (A&E), Meghalaya, Shillong.
6. The Publisher, Meghalaya Gazette, Shillong with requested to publish the above Notification in the next issue of the Meghalaya Gazette.
7. The Treasury Officer, Shillong South Treasury, Shillong.
8. All Deputy Registrar High Court of Meghalaya, Shillong.
9. The Chief Librarian, High Court of Meghalaya, Shillong
10. All Assistant Registrar, High Court of Meghalaya, Shillong.
11. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong.
12. Shri Sylvester Lyngdoh, Court Master, High Court of Meghalaya, Shillong.
13. Smti. Regina Lyngdoh, Court Master, High Court of Meghalaya, Shillong.
14. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
15. The Accountant – cum – Cashier, High Court of Meghalaya, Shillong for information and necessary action.
16. Office Copy.
17. Personal file


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